

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2859
TO BE ANSWERED ON 28.12.2018

CAMPA

2859. SHRI NAGENDRA KUMAR PRADHAN:
SHRI BALABHADRA MAJHI:
SHRI RAMDAS C. TADAS:
SHRIMATI RITA TARAI:
SHRI OM BIRLA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) the allocation made by the Union Government under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) for Wildlife Sanctuary and Tiger Conservation Plan in Wardha, Maharashtra;
- (b) whether the Government is working to attract tourist to this sanctuary, if so, the mechanism being put in place by the Government for the purpose;
- (c) the reasons for prolonged delay in the verification process by CAMPA which is resulting in delaying of the grant of Stage-II FC with no fault of user agency;
- (d) the areas over which his Ministry has granted approvals for creation of land banks for compensatory afforestation under Guideline issued on 8th November, 2017; and
- (e) the details of districts, States, area in hectares and type of land over which land banks have been created?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The Adhoc CAMPA releases fund from Compensatory Afforestation Fund to State government against approved annual plan of operation approved by the steering committee of the State CAMPA. The relocation of villages from core of Tiger reserve is one of the permissible activities. The State CAMPA has allocated funds for relocation of Nawargaon village from core of the Bor Tiger reserve and other allowed activities from the funds released to State CAMPA Maharashtra. The state CAMPA has made allocation of Rs. 418.94 lakh in year 2018-19, Rs. 201.28 lakh in year 2017-18 and Rs. 5300.00 lakh in year 2016-17 (Total Rs. 5920.22 lakh) under State CAMPA for Bor Tiger Reserve, major part of which is situated in Wardha district of Maharashtra State.
- (b) The Bor Tiger Reserve has taken up effective measures, within the norms of eco-tourism Plan/Tiger Conservation Plan and National Tiger Conservation Authority guidelines for promoting the eco-tourism in Bor Tiger Reserve.

Following activities have been undertaken-

- (1) Online booking for tourist safari started.
- (2) Publishing brochures and other publicity material for tourists.
- (3) Maintenance of the ecotourism roads annually.
- (4) Construction of tourist facilities including Nature Interpretation Centre (NIC), Hall, Stay facilities like Tents, eco huts, etc.
- (5) Training and deployment of tourist guide.
- (6) Habitat development for improving wild animal sighting.

(c) Since August 2014 all Compensatory levis are deposited online by generating deposit Challans online from the official websites for Forest Clearance (www.forestclearance.nic.in) now PARIVESH portal. The deposits are verified online next day after deposit and no further verification from Adhoc CAMPA is required and there is no delay in the verification process. In exceptional cases where the user agencies submit off-line proposals verification application is submitted by the state CAMPA on prescribed form and the verification is done within a week. However offline deposit is discouraged and State Governments have been advised to deposit by generating online challan for immediate verification.

(d)&(e) The Ministry has issued guidelines dated 8th November, 2017 for identification of land bank for Compensatory Afforestation:

- (i) Degraded forest land with crown density upto 40% under the administrative control of forest department.
- (ii) Areas falling in wildlife corridors to improve connectivity between habitats.
- (iii) Areas falling in and around the Protected Areas (PAs), eco-sensitive zone of PAs, forest areas under direct administrative control of the SFDs to ensure consolidation of such areas.
- (iv) Habitat of rare, threatened and endangered species of flora and fauna located in the areas not under direct administrative and management control of the SFD to ensure long term conservation of such habitats.
- (v) Areas falling in catchment areas of important rivers, water supply schemes, irrigation projects, hydro-electric projects etc.

The Ministry has not granted any approval to any such land bank since the land bank proposals have not been received from State Government against these guidelines.
